258	Written Answe	ers to [RAJYA SABHA]	Unstarred Questions
1	2	3	4
(b)	Educational Qualification	Minimum qualification of Xth Standard or equivalent for RGGLV and Minimum qualification of Graduate or equivalent for Regular Distributorships (Except for FF)	Minimum qualification of Xth Standard or equivalent for all formats of distributorships (Except for FF).
(c)	Funds Requirement	₹ 10 lakh to 15 lakh for Regular Distributorships and ₹ 4 lakh for RGGLVs	Requirement of Funds is not an eligibility criterion.
(d)	Family Unit definition for Land Ownership	"Family Unit" includes parents and grandparents (both maternal and paternal) of the applicant.	 Definition of family unit expanded to include parents (includes Step Father/Step Mother), Grand Parents (both maternal and paternal), Brother/Sister (including Step Brother and Step Sister), Son/ Daughter (including Step Son/ Step Daughter), Son-in-law/ Daughter-in-law, of the applicant or the spouse (in case of married applicant).

Refining capacity of oil refineries

1387. DR. VIKAS MAHATME: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of refining capacity of each oil refinery in the country;

(b) whether the current refining capacity is adequate to meet the oil demand in the country and if not, whether Government plans to set up more refineries in the country;

(c) if so, the details thereof;

(d) whether Government is considering investing money to raise oil refining capacity in Maharashtra and other places of the country and if so, details thereof; and

Written Answers to [3 July, 2019] Unstarred Questions 259

(e) whether Government has sought or plans to seek help from any foreign Government or company to meet the oil demand in future and if so, details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) Presently the refining capacity of the country is 249.366 MMTPA. Details of Refineries along with their refining capacity are given in the Statement-I (*See* below). The domestic consumption of petroleum products was 211.6 MMT during 2018-19. The present refining capacity is adequate to meet the demand of petroleum products in the country.

(d) Oil Public Sector Undertakings (PSUs) are executing/evaluating brown field and green-field refinery projects including Rajasthan Refinery project at Banner, Rajasthan. The details of capacity expansion of refineries is given in the Statement-II.

(d) Refinery Sector has been delicensed in 1998. Post de-licensing, any public sector or private sector entity can set up the refinery depending upon techno commercial viability of the project.

Statement-I

Sl. No.	Refinery Location	Name of the Company	Name Plate Capacity (MMTPA)*
1	2	3	4
		PSU Refineries	
1.	Digboi, Assam	Indian Oil Corporation Limited	0.650
2.	Guwahati, Assam		1.000
3.	Barauni, Bihar		6.000
4.	Koyali, Gujarat		13.700
5.	Bongaigaon, Assam		2.350
6.	Haldia, West Bengal		7.500
7.	Mathura, Uttar Pradesh		8.000
8.	Panipat, Haryana		15.000
9.	Paradip, Odisha		15.000

Refining capacity of Oil Refineries in the country

260	Written	Answers	to
260	Written	Answers	to

[RAJYA SABHA] Unstarred Questions

1	2	3	4
10.	Mumbai, Maharashtra	Hindustan Petroleum Corporation	7.500
11.	Visakhapatnam, Andhra Pradesh	Limited	8.300
12.	Mumbai, Maharashtra	Bharat Petroleum Corporation	12.000
13.	Kochi, Kerala	Limited	15.500
14.	Manali, Tamil Nadu	Chennai Petroleum Corporation	10.500
15.	Nagapattinam, Tamil Nadu	Limited	1.000
16.	Numaligarh, Assam	Numaligarh Refinery Limited	3.000
17.	Mangalore, Karnataka	Mangalore Refinery and Petrochemicals Limited	15.000
18.	Tatipaka, Andhra Pradesh	Oil and Natural Gas Commission	0.066
	Total		142.066
		JV Refineries	
19.	Bina, Madhya Pradesh	Bharat Oman Refinery Ltd.	7.800
20.	Bathinda, Punjab HPCL Mittal Energy Ltd.		11.300
	Total		19.100
	Pri	vate Sector Refineries	
21.	DTA-Jamnagar, Gujarat	DTA-Jamnagar, Gujarat Reliance Industries Limited	
22.	SEZ, Jamnagar, Gujarat		35.200
23.	Vadinar, Gujarat	Essar Oil Limited	20.000
	Total		88.200
	Grand Total		249.366

*MMTPA-Million Metric Tonne Per Annum.

Written Answers to

Statement-II

List of capacity expansion of oil PSUs refineries

IOCL

Refinery	Current Capacity, MMTPA	Expansion Capacity, MMTPA	Approved Cost (in ₹ cr.)
Haldia	7.50	8.00	4190
Barauni	6.00	9.00	13148
Gujarat	13,70	18.00	15034
Mathura	8.00	9.20	5645
Panipat	15.00	25.00	23116
HPCL			
Refinery	Current Capacity, MMTPA	Expansion Capacity, MMTPA	Approved Cos (in ₹ cr.)
Visakh	8.3	15	20928
Mumbai	7.5	9.5	5060

Utilisation of Giveitup LPG subsidy

1388. SHRI R.K. SINHA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of LPG subscribers who opted to give up subsidy in the country during the last and current financial year, State-wise;

- (b) the details of money received or likely to be received on this account;
- (c) the proposal of Government to utilise this money and the purpose;

(d) the strategy of Government to mitigate the subsidy burden on this account; and

(e) the steps taken by Government to at least convince those who earn more than a lakh rupees per month to join the campaign to surrender this subsidy for the poorest of the poor people in the country?